

**HIGH COURT OF MANIPUR  
AT IMPHAL**


**NOTIFICATION**

*Imphal, the 5<sup>th</sup> July, 2022*

No. HCM/SEC-COM/2022/Estt. II/ 11531 : The High Court of Manipur is pleased to constitute the Selection Committee under Rule No. 7 of the 'Manipur State District Courts Service Rules, 2014' with the following members:

1. Smt. R.K. Memcha Devi, District & Sessions Judge, Imphal East.
2. Shri. M. Manojkumar, Retd. District and Sessions Judge.  
(now serving as Judge, Family Court, Manipur)
3. Shri Yumkham Rother, Registrar (Judicial), High Court of Manipur.

By Order,

  
REGISTRAR (JUDICIAL)  
HIGH COURT OF MANIPUR

Copy to:

1. All the District and Sessions Judges/ Presiding Officer, Revenue Tribunal (MACT)/ Judges, Family Courts/Judges, Special Courts /Addl. District & Sessions Judges/ Member Secretary, MASALSA.
2. All Jt. Registrars, High Court of Manipur.
3. All Deputy Registrars, High Court of Manipur.
4. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
5. The System Analyst, High Court of Manipur.  
*-He is requested to upload the same on the Registry's website.*
6. The Assistant Registrar – VII, High Court of Manipur
7. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
9. The Superintendent Estt. – II, High Court of Manipur.
10. The Private Secretary to Registrar General, High Court of Manipur.
11. Persons Concerned.
12. Guard File/Concerned File.